

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 17
IA 3000/2024 In C.P. (IB)/2440(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **27.06.2024**

NAME OF THE PARTIES: **GAJENDRA INVESTMENT LTD V/s**
 RUSHABH CIVIL CONTRACTORS PVT
 LTD.

Section 7 of the Insolvency & Bankruptcy code, 2016

ORDER

IA No. 3000/2024 –

1. Ms. Mily Ghoshal, Advocate a/w Ms. Sophia Hussain, Advocate appeared for the Applicant.
2. Ms. Vidisha Rohira, Advocate a/w Mr. Rahul Pillai, Advocate i/b Pragnya Legal appeared for the Respondent.
3. Learned Counsel for the Respondent seeks three days' time to file reply. Three days' time granted. Reply shall be filed after serving copy of the reply to the Applicant at least before the next date of hearing.
4. List this IA on **08.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)